

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**STARRED QUESTION NO. : 401**  
**( TO BE ANSWERED ON THE 31st March 2022 )**  
**CABIN BAGGAGE RULE**

**401. SHRI A.K.P. CHINRAJ**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

**(a) whether it is true that none of the airlines is implementing 'one hand-bag' rule inside the cabin in domestic flights and if so, the details thereof;**

**(b) whether the Airlines have not altered their hand baggage policy in tune with Bureau of Civil Aviation Security order on 'one hand-bag' rule and if so, the reasons therefor;**

**(c) whether the 'one hand-bag' rule is not implemented strictly and if so, the reasons therefore;**

**(d) the details of updated guidelines on 'one hand-bag' rule, airline-wise; and**

**(e) the actions taken against the airlines for not implementing the 'one hand-bag' Rule?**

**ANSWER**

**Minister of CIVIL AVIATION (Shri Jyotiraditya M&#46; Scindia)**

**(a) to (e): A statement is laid on the Table of the House.**

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**Statement in reply to parts (a) to (e) of the Starred (\*) Question No. 401 for answer on 31.03.2022 regarding 'One Hand Bag rule'**

**(a) to (d): BCAS has issued Aviation Security (AvSec) Circular No. 06/2000 dated 24.02.2000 to enforce 'One Hand Baggage Rule' according to which no passenger is allowed to carry more than one piece of hand baggage. However, following items have been permitted along with one hand baggage - ladies hand bag, an overcoat or wrap, a rug or a blanket, a camera or a pair of binoculars, reasonable amount of reading material for flight, umbrella or walking stick, infant's feed for consumption during flight and infant's carrying basket provided an infant is carried, collapsible wheel chair and/or a pair of crutches or braces for passenger's use if dependent on these and a gift item purchased from duty free shops. Further as per BCAS Circular No. 11/2000 dated 11.05.2000, one laptop may also be allowed as an additional item with one hand baggage. Airlines are adhering to the guidelines issued by BCAS vide AVSEC Circular No. 06/2000 dated 24.02.2000 and Circular No. 11/2000 dated 11.05.2000 in their hand baggage policy. Airlines have also given wide publicity to this rule through their website, social media and signages. BCAS has sensitized airline operators for strict implementation of the one hand baggage rule in its meeting dated 12.01.2022.**

**(e): Does not arise.**

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